

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1014/2019

In the matter of:

Varun

.....Petitioner

Versus

Delhi Pollution Control Committee & Ors

.....Respondent

NDOH: 14.09.2020

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(Satender Kumar)

Senior Environmental Engineer

Delhi

Dated:-10. 09.2020

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1014/2019

In the matter of:

Varun

.....Applicant

Versus

Delhi Pollution Control Committee & Ors

.....Respondent

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
22.05.2020.**

1. That, this Hon'ble Tribunal took up the matter on 22.05.2020 and directed DPCC to file the action taken report before after exhaustive survey of the areas as mentioned in the complaint.
2. That, subsequent to the order of this Hon'ble Tribunal dated 19.11.2019, wherein this Hon'ble Tribunal directed to file action taken report with respect to illegal operation of dyeing factories operating in the areas of Bawana, Narela, Mayapuri, Libaspur and Nangli Sakrawat of Delhi. DPCC in compliance thereof inspected all the 61 premises and filed its ATR on 30.01.2020.
3. That, the report dated 30.01.2020 was considered by this Hon'ble Tribunal on 16.03.2020. Pursuant to the order of this Hon'ble Tribunal dated 16.03.2020, additional action taken report was filed on 20.05.2020. List of all 61 units as mentioned in the complaint alongwith action taken was filed in the additional action taken report.

4. That, the report dated 20.05.2020 was considered by this Hon`ble Tribunal on 22.05.2020. Pursuant to the order of this Hon`ble Tribunal dated 22.05.2020, officials of DPCC re-inspected all 61 premises as alleged in the petition. The updated status of all 61 unit /premises as mentioned in complaint is annexed as **Annexure-1**.

5. That apart from above, 79 more premises/ units engaged in the activity of Dyeing and Washing Jeans were inspected in the month of July, August and September, 2020 by the officials of DPCC. The status of inspection is as follows:

(i) 48 units found engaged in the activity of Dyeing/ Washing of Jeans, Garments with valid consent and functional effluent treatment plant in the premises. One unit, out of 48 who was found non complaint in earlier inspection has deposited EDC of RS 12,40,000/- and DPCC has also granted Consent to operate to the said unit namely M/s Erin Garments, Bawana Industrial Area.

(ii) 12 units were found operating without consent to operate and without functional effluent treatment plant, although these units have applied for getting Consent to Establish/operate. All these units have been effectively closed.

Out of these 12 units, EDC to the tune of Rs 2,20,00,000/- has been imposed on 05 units.

Against the remaining 07 units out of 12, Show Cause Notices for imposition of Environmental Compensation have been issued and proceedings are under progress. EC will be imposed after conclusion of the proceedings.

(iii) In the remaining 19 premises, out of 79 premises inspected, no industrial activity was observed during inspection since long.

The status of these 79 units/ premises in tabular forum is enclosed is annexed as **Annexure-2**.

6. The above Action Taken Report may be taken on record.


(SATENDER KUMAR)
SR. ENV. ENGINEER

Status of 61 dyeing/washing units provided by the complainant

Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
1	M/s Rama Wash	A-143, Sector-5, Bawana Industrial Area, Delhi-39	Jeans washing and dyeing with spray painting.	27.08.2020	1. Unit found operational and engaged in the activity of jeans washing and dyeing with spray painting. 2. ETP found installed and operational. 3. Channelization provided over spray paint section. 4. HWM Rules are complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
2	Jai Shri Hanuman Industries	F-200, Sector-5, Dsiidc, Bawana Industrial Area, Delhi - 110039	Injection moulding (job work)	14.08.2020	1. Unit found engaged and operational in the activity of injection moulding (job work) and operating since 3 weeks. 2. No washing and dyeing is operating at the premises, Earlier Dyeing unit has been closed and Machinery also removed. New unit is operating without consent from DPCC.	Show cause notice for closure may be issued imposing EDC Rs. One Lac being green category case.
3	M/s Tuteja Industries	E-429, Sector-5, Bawana Industrial Area, Delhi-39	Mfg of rubber auto parts (hoses).	27.08.2020	1. Unit found operating engaged in the activity of mfg of rubber auto parts(hoses). 2. Only electricity and LPG are used, no other fuel is used in the premises.	Unit is having valid consent. No action is warranted.
4	JMD ENTERPRISES	E-44, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI-110039	Readymade Garment (with Washing/Dyeing) with Boiler	17.07.2020	1. Unit found operating & engaged in the activity of washing, dyeing & spray painting. 2. ETP found installed & working in condition. 3. Channelization provided over spray paint section. 4. HWM Rules are complied with.	Unit is having valid consent. Meeting the pollution control Norms. No action is warranted.
5	M/s Colour Craft	N-1/16, Sector-5, Bawana Industrial Area, Delhi-39	Jeans washing and dyeing with spray painting.	27.08.2020	1. Unit found engaged and operational in the activity of jeans washing and dyeing with spray painting. 2. ETP found intalled and operational. 3. Channelisation provided to control emissions generated from spray paint. 4. HWM rules are complied with.	Unit is having valid consent. Meeting the pollution control Norms. No action is warranted.
6	M/s Ram Parvesh	N-101, Sector-5, Bawana Industrial Area, Delhi-39	No industrial activity.	11.08.2020	Premise found vacated, no industrial activity is carried out.	Premise found vacated, no industrial activity is carried out. No action warranted
7	Owner/Occupier	N1-9, SECTOR -5, BAWANA INDUSTRIAL AREA, DELHI - 110039	Vacant/No industrial activity.	27.08.2020	Premise found vacated, no industrial activity is carried out at the time of inspection. Earlier, Closure directions issued on 28.10.2019 to non-compliant Dyeing unit namely Mishra dyeing Jeans Dyeing & Washing and EDC of Rs. 13,40,000/- also imposed. Subsequent Show cause notice issued on 11.06.2020. No reply received.	Vacant/No industrial activity observed. Earlier, Closure directions issued to non-compliant Dyeing unit and EDC of Rs. 13,40,000/- also imposed. Subsequent Show cause notice issued on 11.06.2020. SDM may be asked to recover EDC imposed.

Status of 61 dyeing/washing units provided by the complainant

Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
8	M/s Shree Shyam Washing	N-1/17, Sector-5, Bawana Industrial Area, Delhi-39	Jeans washing and dyeing with spray painting.	27.08.2020	<ol style="list-style-type: none"> Unit found engaged and operational in the activity of jeans washing and dyeing with spray painting. ETP found intalled and operational. Channelisation provided to control emissions generated from spray paint. HWM rules are complied with. 	Unit is having valid consent. Meeting the pollution control Norms. No action is warrented.
9	M/s Ram Parvesh	N-102, Sector-5, Bawana Industrial Area, Delhi-39	No activity	11.08.2020	Premise found vacated, no industrial activity is carried out.	Premise found vacated, no industrial activity is carried out. No action warrented
10	The Setia Enterprises	N-151, Sector-5, Bawana Industrial Area,delhi-39, Delhi - 110039	Unit Sealed	17.07.2020	<p>Unit found closed/sealed at the time of inspection.</p> <p>Earlier, Closure directions issued on 28.10.2019 to non-compliant Dyieng unit and EDC of Rs. 1,87,20000/- also imposed. Subsequent Show cause notice issued on 11.06.2020. No reply received.</p>	<p>Premises found closed/sealed. Earlier, Closure directions issued to non-compliant Dyieng unit and EDC of Rs. 1,87,20000/- also imposed. Subsequent Show cause notice issued on 11.06.2020. SDM may be asked to recover EDC of imposed.</p>
11	COLOUR CREATION	N1-126, SECTOR-5, DSIIDC, BAWANA INDUSTRIAL AREA, DELHI-110039	Readymade Garment (with Washing/Dyeing) with Boiler	17.07.2020	<ol style="list-style-type: none"> Unit found operating & engaged in the activity of Jeans washing & dyeing with spray painting. ETP found installed & working in condition. Channelization provided over spray paint section. HWM Rules are found complied with. 	Unit is having valid consent. Meeting the pollution control norms. No action is warrented.
12	SHREE RAM WASHING	PLOT NO-231.PKT-N, SECTOR-5,BAWANA INDUSTRIAL AREA,DELHI-110039	Readymade Garment (with Washing/Dyeing) with Boiler	11.08.2020	<ol style="list-style-type: none"> Unit found engaged and operational in the activity of jeans washing and dyeing with spray painting. ETP found installed and operational as wet sludge observed. Channelisation provided to control air emission generated from spray paint section. HWM rules are complied with. <p>Earlier, EDC imposed Rs. 10,80,000/- . Unit has deposited EDC Rs. 4,80,000/- and requested to deposite balance EDC in due course. Unit has applied for consent to operate. Case was taken up in Consent Committee in its meeting on 21.08.2020 and it was decided that Consent to Operate is granted subject to submission of balance EDC Rs 600000/- (Six Lacs only).</p>	Unit found meeting the pollution control norms. Consent is under Process.

Status of 61 dyeing/washing units provided by the complainant

Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
13	M/s J K Polymers	N-15, Sector-5, Bawana Industrial Area, Delhi-39	Reprocessing of plastic with washing.	27.08.2020	1. Unit found non-operational due to labour problem 2. ETP found installed. 3. Channelization system found installed. 4. No jeans washing or dyeing activity observed. Show cause notice for closure already issued on 09.07.2020 imposing EDC Rs. 11,87,500/-. Unit has applied for consent to operate on 21.08.2020 and replied that unit was closed due to labour problem and COVID-19.	Unit has applied for consent which is under process.
14	SHRI SAI WASHING	O-84, SECTOR-5, DSIIDC, BAWANA INDUSTRIAL AREA, DELHI-110039	Readymade Garment (with Washing/Dyeing)	27.08.2020	1. Unit found operating. Engaged in the activity of jeans dyeing washing with spray painting. 2. ETP found installed and operational. 3. Channelization provided over spray paint section. 4. HWM Rules are complied with. Unit has already deposited EDC Rs. 87,500/-	Unit has applied for Consent to Operate and may be issued as per decision taken by Consent Committee dated 21.08.2020
15	M/s Sonam Four Daniyam Wash	P-113, Sector-5, Bawana Industrial Area, Delhi-39	Jeans washing and dyeing with spray painting.	27.08.2020	1. Unit found operational and engaged in the activity of jeans washing and dyeing with spray painting. 2. ETP found installed and operational. 3. Channelization provided to control emissions generated during process. 4. HWM rules are complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
16	SURENDER KUMAR YADAV	PLOT NO.111, POCKET-P, SECTOR-5, BAWANA INDUSTRIAL AREA	No industrial activity is carried out.	27.08.2020	1. Premises found vacant. No industrial activity is carried out.	Premise found vacated, no industrial activity is carried out. No action is warranted.
17	M/s S S S Electronics	K-65, Sector-5, Bawana Industrial Area, Delhi-39	Plastic processed goods without plastic carry bags/sheets.	14.08.2020	1. Unit found engaged and operational in the activity of plastic processed goods without plastic carry bags/sheets. 2. No dyeing unit found exists at the premises. Show cause notice for closure already issued on 09.07.2020 imposing EDC Rs. 2,00,000/-. Unit is operating without consent from DPCC.	Show cause notice reminder for closure and for EDC Rs. 2,00,000/- may be issued
18	M/s Praveen	I-156, Sector-5, Bawana Industrial Area, Delhi-39	Injection moulding.	14.08.2020	1. Unit found operational and engaged in the activity of injection moulding. 2. No Dyeing activity is observed. Unit is operating without consent from DPCC Show cause notice for closure already issued on 09.07.2020 imposing EDC Rs. 2,00,000/-.	Show cause notice reminder for closure and for EDC Rs. 2,00,000/- may be issued

Status of 61 dyeing/washing units provided by the complainant

Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
19	Owner/Occupier	E-52, Sector-4, DSIIDC, Bawana Industrial Area, Delhi	Closed	26.08.2020	Premises found vacant, No industrial activity observed. Earlier, Closure directions issued to Non-compliant dyeing unit and EDC was also imposed Rs. 6,00,000/- Unit has deposited EDC Rs. Six Lac and removed its plant and machinery. Premise found vacated, no industrial activity is carried out. No action warranted.	Unit has deposited EDC Rs. Six Lac and removed its plant and machinery. Premise found vacated, no industrial activity is carried out. No action warranted.
20	M/s Tyagi Star Industries	F-4, Sector-4, Bawana Industrial Area, Delhi-39	Electric wires and cables.	26.08.2020	1. Unit found operational and engaged in the activity of electric wires and cables. 2. No jeans/water polluting activity observed. Unit is operating without consent from DPCC Show cause notice for closure already issued on 09.07.2020 imposing EDC Rs. 2,00,000/-.	Show cause notice reminder for closure and for EDC Rs. 2,00,000/-may be issued
21	NIKHIL CREATION	G-69, SECTOR-4, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	Readymade Garment with Electric/ Gas fired boiler (with Washing)	26.08.2020	1. Unit found operating, engaged in the activity of washing of jeans along with spray painting. 2. ETP found installed and working in condition. 3. Channelization system provided over spray paint section. 4. HWM Rules are complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
22	Bharat Enterprises	E-760, DSIDC, Narela Industrial Area, Delhi - 110040	Washing of jeans with PNG boiler	06.08.2020	1. Unit was not in operation due to shortage of labour and covid-19 pandemic. 2. ETP found installed. 3. PNG connection found installed.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
23	Pragati Udyog	F-1831, Narela Industrial Area, Delhi-40	Cloth Knitting	02.09.2020	1. Unit found operating and engaged in the activity of cloth knitting 3. No dyeing activity or water polluting activity observed. Unit is operating without consent	Show cause notice may be issued imposing EDC of Rs. 50,000/- being white category activity.
24	TIWARI HOSIERY FACTORY	F-1900, DSIIDC, NARELA INDUSTRIAL COMPLEX	Yarn and textile processing involving scouring, bleaching, dyeing.	06.08.2020	1. Unit found operating and engaged in the activity of yarn and textile processing involving scouring, bleaching, dyeing. 2. ETP found installed and operational as wet sludge observed. 3. ETP log book found maintained. 4. HWM rules are complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
25	MANOJ EMBROIDERY	F-1825, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	Jeans washing & dyeing	06.08.2020	1. The unit is lyeing closed form 20.03.2020 due to covid-19 pandemic. 2. ETP found installed. 3. PNG found installed.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
26	Shivam Textile Processors	B-2628, DSIIDC, Narela Industrial Area, Delhi - 110040	Fabric dyeing with boiler use	06.08.2020	1. Unit found non-operative due to labour problem/COVID-19 pandemic crisis. 2. ETP and PNG fired Boiler found installed.	Unit is having valid consent. No action is warranted.

Status of 61 dyeing/washing units provided by the complainant

Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
27	Shan Enterprises	B-2618, II Floor, DSIIDC, Narela Industrial Area, Delhi - 110040	Jeans washing	06.08.2020	1. Unit found non-operative due to labour problem/COVID-19 pandemic crisis. 2. ETP and PNG Boiler found installed. 3. Ground, first floor is being used by M/s Sonu Enterprises with the activity mfg. Of PP fabric packaging with flexo printing having valid consent to operate till 23.06.2022.	Unit is having valid consent. No action is warranted.
28	M/s Sikar Hosiery Finishers	B-2364, Narela Industrial Area, Delhi-40	Fabric Dyeing	06.08.2020	1. Unit found non-operative due to labour problem/COVID-19 pandemic crisis. 2. ETP and PNG Boiler found installed.	Unit is having valid consent. No action is warranted.
29	Super Threads	Plot - No. - B - 2361, DSIIDC Narela Industrial Area, Delhi - 110040	Yarn Dyeing	06.08.2020	1. Unit found operating & engaged in the activity of yarn processing(washing & bleaching only) 2. ETP found installed & working. 3. Electricity used and no other fuel used in the premises. 4. HWM Rules found complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
30	Spencer Dying	I-2283, DSIIDC, Narela Industrial Area, Delhi - 110040	Yarn Dyeing	06.08.2020	1. Unit found operational, engaged in the activity of yarn dyeing. 2. ETP found installed & in working condition. 3. PNG fired boiler in use. 4. HWM Rules found complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
31	POOJA ENTERPRISES	I-2145, DSIIDC, NARELA INDUSTRIAL AREA, NEW DELHI-110040	Jeans dyeing washing without spray painting without boiler	06.08.2020	1. Unit found non-operative due to labour problem/COVID-19 pandemic crisis. 2. ETP found installed & channelization done with spray paint section.	Unit has applied for consent which is under process.
32	M/s F M Printers & Dyers	I-2231, Narela Industrial Area, Delhi-40	Fabric Dyeing with Boiler	06.08.2020	1. Unit found non-operative due to labour problem/COVID-19 pandemic crisis. 2. ETP found installed. 3. PNG boiler exists.	Unit is having valid consent. No action is warranted.
33	M/s Mahindra Dyeing Works	Master Mohalla, D-2124, Libaspur, Delhi-42	Closed/vacant	22.07.2020	Premises found vacant and no industrial activity observed in the premises	Premises found vacant and no industrial activity observed in the premises. No action warranted.
34	M/s Ganga Dyeing House	24/11B, Samaipur Industrial Area, Delhi-42	Closed/vacant	22.07.2020	Premises found vacant and no industrial activity observed in the premises	Premises found vacant and no industrial activity observed in the premises. No action warranted.
35	M/s Mohit Dyeing House	Gali No. 14, Samaipur Industrial Area, Delhi-42	Closed/vacant	24.07.2020	Premises found vacant and no industrial activity observed in the premises	Premises found vacant and no industrial activity observed in the premises
36	M/s Super Dyeing	27/19, Village Badli, Libaspur, Delhi-42	Closed/vacant	24.07.2020	Premises found vacant and no industrial activity observed in the premises	Premises found vacant and no industrial activity observed in the premises

Status of 61 dyeing/washing units provided by the complainant

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Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
37	M/s Balaji Beaching and Dyeing	25/5, Master Mohalla, Libaspur, Delhi-42	Closed/vacant	22.07.2020	Premises found vacant and no industrial activity observed in the premises	Premises found vacant and no industrial activity observed in the premises
38	VEE TEX	KHASRA NO.20/3, GALI NO.9, SAMAIPIR INDUSTRIAL AREA, DELHI	Fabric yarn dyeing and bleaching	24.07.2020	1. Unit is non-operational during inspection. As reported unit is not operating since march 2020 due to COVID-19 pandemic and lack of work. Unit has applied for consent to operate.	Unit has applied for consent which is under process.
39	M/s Kanika Garments	S-102, Badli Industrial Area, Delhi-42	Storage of fabric rolls and stitching works only.	02.09.2020	Unit found engaged in storage of fabric rolls and stitching works only. White category consent obtained.	Unit is having consent under white category. No action is warranted.
40	Denim Days	Kh No 28/12, siraspur Road, Libaspur Industrial Area, Delhi - 110042	closed/vacant	22.07.2020	Premises found vacant and no industrial activity observed in the premises.	Premises found vacant and no industrial activity observed in the premises
41	DP Wash House	Plot No.11,12, Kh. No. 11/24, Ambey Garden, Libaspur, Delhi - 110042	Jeans washing with spray painting with PNG fired boiler.	22.07.2020	1. Unit found operational and engaged in the activity of washing of jeans with spray painting with PNG fired boiler. 2. ETP found installed and in operation. 3. Channelization has been provided in spray paint section. 4. HWM Rules are complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
42	Wash N Wear	A-42, kh No. 39/7, Gali No.6, Teacher Colony, Samaipur Badli, New Delhi - 110042	Jeans washing with spray painting with PNG fired boiler.	22.07.2020	1. Unit found operational and engaged in the activity of jeans washing with spray painting with PNG fired boiler. 2. ETP found installed and in operation. 3. Channelisation has been provided in spray painting section. 4. HWM rules are complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
43	Sandeep Garments	Plot No.5, Gali No.9, Peepalwali Gali, Samaipur Ext. Industrial Area, New Delhi - 110042	Jeans washing with spray painting with PNG fired boiler.	24.07.2020	1. Unit found engaged and operational in the activity of jeans washing with spray painting. 2. ETP found installed and operational in condition with dry and wet sludge. 3. Spray painting booth installed at roof with proper channelization system. 4. HWM Rules are complied with. 5. PNG fired boiler was being used as source of fuel	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.
44	M/s Shiv Shakti Wash	Kh No. 24/12, master Mohalla, libaspur, Delhi - 110042 (As per WP address is Z-515, Near Satguru Kabir Ashram, Libaspur)	Jeans washing with Spray Painting with PNG boiler	22.07.2020	1. Unit found operational and engaged in the activity of washing of jeans with spray painting with PNG fired boiler. 2. ETP found installed and in operation. 3. Channelization has been provided in spray paint section. 4. HWM Rules are complied with.	Unit is having valid consent. Meeting the pollution control norms. No action is warranted.

Status of 61 dyeing/washing units provided by the complainant

Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
45	Occupier	Z-31, Near Satguru Kabir Ashram, Libaspur, Delhi-42	-	22.07.2020	No such address exist/ not traceable.	Premises found vacant and no industrial activity observed in the premises
46	M/s D.P. Wash	AG-219, A-Block, Libaspur, Delhi-42	-	22.07.2020	No such address exist/ not traceable. (Duplicate. Correct address is at sl. No. 41)	Address/location not traceable. No action warranted.
47	M/s Ramesh Powder Coating	AG-255, A-Block, Libaspur, Delhi-42	Powder coating without phosphating.	24.07.2020	1. Unit found operational and engaged in the activity of powder coating without phosphating. 2. Channelization has provided to channelize emission from powder coating and found in operation. Unit is operating without consent from DPCC Show cause notice for closure already issued on 09.07.2020 imposing EDC Rs. 2,00,000/-	Show cause notice reminder for closure and for EDC Rs. 2,00,000/- may be issued
48	M/s Kayuum Ali Jeans Dyeing	Khasra No. 23/10, Ambey Garden, Near Dharam Kanta, Libaspur, Delhi-42	Closed	24.07.2020	1. Unit found locked. Enquiry reveals that unit has been closed and shifted from the premises to Uttar Pradesh. Earlier, Closure Directions issued and EDC of Rs. 1,25,000/- imposed. Unit has deposited EDC 1,25,000/-	Unit closed. No action warranted
49	Occupier	AG-98, Gali No. 4, Master Mohalla, Libaspur, Delhi-42	-	24.07.2020	No such address exist/ not traceable.	Address/location not traceable. No action warranted.
50	Occupier	Z-854, Gali No. 4, Master Mohalla, Libaspur, Delhi-42	-	24.07.2020	No such address exist/ not traceable.	Address/location not traceable. No action warranted.
51	M/s A K Washing	U-104, Gali No. 12, Libaspur, Delhi-42	Closed.	24.07.2020	1. No industrial activity observed and dyeing unit has left the premises. Earlier, Closure Directions issued and EDC of Rs. 1,25,000/- imposed. Unit has deposited EDC 1,25,000/-	Unit closed and no industrial activity observed. No action warranted
52	Occupier	238, Gali No.8, Libaspur Industrial Area, Delhi-42	-	24.07.2020	No such address exist/ not traceable.	Address/location not traceable. No action warranted.
53	Occupier	R-107, Gali No.8, Peepal Wali Gali, Samaipur, Delhi-42	-	24.07.2020	No such address exist/ not traceable.	Address/location not traceable. No action warranted.
54	Occupier	R-50, Gali No.9, Peepal Wali Gali, Samaipur, Delhi-42	-	24.07.2020	No such address exist/ not traceable.	Address/location not traceable. No action warranted.
55	Occupier	R-55, Gali No.9, Peepal Wali Gali, Samaipur, Delhi-42	-	24.07.2020	No such address exist/ not traceable.	Address/location not traceable. No action warranted.

Status of 61 dyeing/washing units provided by the complainant

Sl.No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed action
56	Mystic	C-147 (a-147), Phase-II, Mayapuri Industrial Area, Delhi - 110064	Readymade Garment With PNG Boiler (with Washing)	06-08-20	(i) During inspection unit found operational and engaged in the activity of Readymade Garment with Washing with PNG boiler. (ii) 1 ETP installed with 3500KLD capacity and found in operational condition. (iii) 1 Boiler found with PNG connection with adequate stack height. (iv) ETP sludge is being stored in the premises. (v) 1 D.G set found non-operational in conition.	No action is warranted as unit has valid consent and meeting the prescribed norms.
57	M & S Processors	C-192, Phase-II, Mayapuri Industrial Area, New Delhi-110064	Readymade Garment with Electric/ Gas fired boiler (with Washing) (As per consent record)	06-08-20	During inspection the unit found temporary closed due to the COVID-19 at C-192, Phase-II, Mayapuri Industrial Area, New Delhi-110064, as informed by local inquiry.	Re-inspection be conducted.
58	Gurunanak Processor	GI-101,1st Floor & Second Floor,Phase-II, Mayapuri Industrial Area New Delhi-110064	Readymade Garment (with Washing/Dyeing) with Boiler (As per consent record)	06-08-20	During inspection the unit found temporary closed due to the COVID-19 at GI-101,1st Floor & Second Floor,Phase-II, Mayapuri Industrial Area New Delhi-110064, as informed by local inquiry.	Re-inspection be conducted.
59	Urban Inc	B-81,2nd Floor, Maya Puri Industrial Area, Phase-II , New Delhi- 110064	Readymade Garment (with Washing)	06-08-20	During inspection unit found non-operational in condition.	Re-inspection be conducted. Reminder letter was issued to deposit remaining EC of Rs. 3,00,000/- out of Rs. 4,00,000/-.
60	Surplus House for Denim Wash	B-143/1, Phase-II, Mayapuri Industrial Area, New Delhi-110064	-	27-12-20	No such address exist/ not traceable.	Address/location not traceable. No action warranted.
61	Denim Clothing	B-137, Phase-II, Mayapuri Industrial Area, New Delhi-110064	-	27-12-20	No such address exist/ not traceable.	Address/location not traceable. No action warranted.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
1	BATRA AND CO.	A-71, SECTOR-1, DSIIDC, BAWANA INDUSTRIAL AREA,	Yarn Dyeing	18.08.2020	<p>1. Unit found operational and engaged in the activity of yarn dyeing.</p> <p>2. ETP found installed and operational as wet sludge observed in sludge drying bed.</p> <p>3. HWM rules are complied with.</p> <p>Unit has applied for Consent to establish (11.2.20) and consent to operate (13.2.20).</p> <p>Earlier, Closure Directions issued and EDC of Rs. 6,00,000 was imposed on the unit and unit has not deposited the EDC.</p> <p>Decision taken by Consent Committee (2a cases) in its meeting dated 21.08.2020 to Issue SCN for refusal and for EDC</p>	Closure Directions issued on 04.06.2020 imposing EDC Rs. 6,00,000/-. Unit has not deposited EDC. SDM may be asked to recover EDC.
2	TARRO INDUSTRIES	PLOT NO. 108, POCKET-A, SECTOR-1, DSIIDC, BAWANA INDUSTRIAL AREA,	Yarn and textile processing involving scouring, bleaching, dyeing, printing with Boiler	28.08.2020	<p>1. Premises found locked.</p> <p>2. As per local inquiry, unit is closed since March 2020 due to Covid-19.</p>	Unit is having valid consent. No action is warranted.
3	DOCTOR DENIM CREATIONS	SECTOR-2A, BLOCK NUMBER-6, DSIIDC, BAWANA INDUSTRIAL AREA,	Jeans washing and dyeing with spray painting.	18.08.2020	<p>1. Unit found operational and engaged in the activity of jeans washing and dyeing with spray painting.</p> <p>2. Channelization provided to channelize the emission generated from spray paint section.</p> <p>3. ETP found installed and operational</p> <p>4. HWM rules are complied with.</p> <p>Earlier, Closure Directions issued and EDC of Rs. 42,60,000 was imposed on the unit and subsequently show cause notice was issued on 11.06.2020. Unit has not deposited the EDC.</p> <p>Applied for consent.</p> <p>Decision taken by Consent Committee (2a cases) in its meeting dated 21.08.2020 to Issue SCN for refusal and for EDC</p>	Show cause notice for refusal of consent. SDM may be asked to recover EDC imposed.
4	BANKE BIHARI PROCESS (UNIT-II)	A-25, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA,	Jeans washing and dyeing with spray painting.	18.08.2020	<p>1. Unit found operational and engaged in the activity of jeans washing and dyeing with spray painting.</p> <p>2. ETP found installed and operational as wet sludge observed.</p> <p>3. Channelization provided to channelize the emission generated from spray paint section.</p> <p>4. HWM rules are complied with.</p> <p>Unit has applied for Consent to establish and operate.</p>	Unit found meeting the pollution control norms. Application for consent is under process.
5	Global Wash	B-155, Sector-2, DSIIDC Industrial Area, Bawana, Delhi - 110039	Jeans washing with boiler use	17.07.2020	<p>1. Unit found operating engaged in the activity of jeans washing.</p> <p>2. PNG used in boiler as fuel.</p> <p>3. ETP found installed & working.</p>	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
6	DENIM DAYS	B-73,76, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA,	Readymade Garment (with Washing) with Boiler & Spray Paint.	17.07.2020	1. The unit found operating and engaged in jeans washing with spray painting. 2. ETP found installed and found operating. 3. PNG fired boiler used in boiler as fuel. 4. Spray paint booth section found channelized for control of emission.	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
7	HARSH CREATION (UNIT-II)	C-57 and C-179 Joint Building, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA	Readymade Garment (with Washing/Dyeing) with Boiler	18.08.2020	1. Unit found operational and engaged in the activity of jeans washing and dyeing with spray painting. 2. ETP found installed and in working condition. 3. Channelization provided over spray paint section. 4. HWM rules are complied with.	Unit has applied for Consent to Establish and operate. Application for consent is under process.
8	ERIN GARMENTS	HL- 9, SECTOR -2, BAWANA INDUSTRIAL AREA, NEW DELHI-110039	Jeans dyeing, washing & spray painting.	16.07.2020	1. Unit found engaged in the activity of jeans dyeing, washing & spray painting. 2. ECS (Channelization) found installed over spray paint section. 3. ETP found installed, found working. 4. HWM Rules are found complied with. Unit has already deposited EDC imposed Rs. 1240000/-.	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
9	UNIVERSAL CREATIONS	I-215, SECTOR-2, DSIIDC INDUSTRIAL AREA,	Readymade Garment (with Washing/Dyeing) with Boiler	28.08.2020	1. Unit found non-operational for the activity of jeans washing and dyeing during inspection due to labour problems/COVID-19 pandemic. 2. Machinery for the activity of jeans dyeing and washing along with spray painting, LPG fired boiler in defunct condition exists. 3. Currently, unit is engaged in the activity of face mask manufacturing.	Closure directions issued on 29.08.2019 and EDC of Rs. 30,80,000 was imposed on the unit. Subsequently SCN was issued on 11.06.2020 reg. EDC. Unit has not deposited the EDC. SDM may be asked to recover EDC. SCN may be issued to unit for new activity.
10	Colour Solution	I-281, sector-2, bawana Industrial Area, delhi, Delhi - 110039	Jeans washing & spray painting	16.07.2020	1. Unit found engaged in the activity of jeans washing & spray painting. However unit found non operational at the time of inspection. As reported unit is not operating due to labour problem and pandemic COVID-19 crisis. 2. ETP found installed & lying in working condition.	Unit is having valid consent. No action is warranted.
11	DENIM WORLD	J-55, SECTOR-2, DSIIDC, BAWANA INDUSTRIAL AREA,	Jean washing and dyeing with spray paint	16.07.2020	1. Unit found operating and engaged in the activity of Jean washing and dyeing with spray paint 2. ETP found installed and working. 3. Channelisation provided over spray Painting. 4. HWM Rules are complied with. 5. PNG used in boiler.	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
12	FUNKYY	J-57, SECTOR-2, DSIIDC, BAWANA INDUSTRIAL AREA,	Jeans washing & dyeing	16.07.2020	<ol style="list-style-type: none"> Unit found engaged in the activity of jeans washing & dyeing only. However unit was non-operational at the time of inspection due to labour problem and pandemic COVID-19 crisis. ETP found installed & lying in working condition. HWM Rules are complied with. PNG is used as fuel. 	Unit is having valid consent. No action is warranted.
13	DENIM-X	L-163 & L-170, POCKET-M, SECTOR-2, DSIIDC INDUSTRIAL AREA BAWANA	Jeans washing with spray painting.	28.08.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of jeans washing with spray painting. ETP found installed and operational. Channelization provided over spray paint section. HWM Rules are found complied with. PNG is used as fuel. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
14	GAURAV HOSIERY	M-208, SECTOR-2, DSIIDC, BAWANA INDUSTRIAL AREA,	Jeans washing & dyeing with spray painting.	28.08.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of jeans washing & dyeing with spray painting. ETP found installed and operational. Channelization provided over spray paint section. HWM Rules are found complied with. PNG is used as fuel. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
15	Shri Ramji Dyeing	F-4, Sector-3, Bawana Industrial Area, Delhi-110039	Jeans dyeing, washing with spray painting	26.08.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of washing and dyeing of jeans with spray painting. ETP found installed however non operational at the time of inspection. Wood fired boiler was being used. Channelization system not provided over spray paint section. HWM Rules not complied with. Unit has Applied for CTE,CTO under orange category 	Direction for closure and show cause notice for EDC for Rs. 600000/- may be issued.
16	ARMAN DYEING	G-156,157, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI	Readymade Garment (with Washing/Dyeing)	18.08.2020	<ol style="list-style-type: none"> Unit found operational & engaged in the activity of jeans dyeing & washing with spray painting. ETP found installed. However, lying defunct at the time of inspection. Channelization provided over spray paint section. HWM Rules are not complied with. Unit has Applied for CTE,CTO under orange category 	Direction for closure and show cause notice for EDC for Rs. 600000/- may be issued.
17	GRD ENTERPRISES UNIT-II	M-78, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA	Readymade Garment (with Washing/Dyeing) with Boiler	26.08.2020	<ol style="list-style-type: none"> Unit found operational , engaged in the activity of jeans dyeing, washing with spray paint. HWM Rules are complied with ETP found installed and working in condition. Channelization provided over spray paint section. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
18	SHRI RAM RAMAVTAR & CO.	D-126, SECTOR-4, DSIIDC INDUSTRIAL AREA BAWANA NEW	Cotton Spinning and Weaving (with Dyeing or Bleaching)	26.08.2020	<ol style="list-style-type: none"> Unit found operating engaged in the activity of cotton spinning and weaving. At present, no dyeing or bleaching activity is carried out. However, machinery for dyeing/bleaching exists in the premises. ETP found installed in the premises, However not in operation as no dyeing/bleaching activity is carried out. Unit has Applied for CTE,CTO under red category 	Application for consent is under process.
19	JAI FEB CARE	G-80, SECTOR-4, DSIIDC BAWANA INDUSTRIAL AREA	Readymade Garment with Electric/ Gas fired boiler (with Washing)	26.08.2020	<ol style="list-style-type: none"> Unit found locked at the time of inspection. As informed by the locals unit is lying locked since long. 	Unit may be reinspected.
20	HARI OM UNIT POINT	I-299 & 300, SEC-4, DSIIDC BAWANA, INDUSTRIAL AREA,	Readymade Garment (with Washing/Dyeing) with Boiler	26.08.2020	<ol style="list-style-type: none"> Unit found operational, engaged in the activity of jeans dyeing, washing with spray painting. ETP found installed and in working condition. Channelization system provided over spray paint section. HWM Rules are complied with. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
21	ONKARS UDYOG	J-29, Sector-4, DSIIDC, Bawana Industrial Area	Readymade Garment (with Washing)	26.08.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of readymade garments with washing. ETP found installed and operational. PNG fired boiler found installed. HWM Rules are complied with. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
22	Shri Maruti Washing	J-132,sector-4,bawana Industrial Area, Delhi - 110039	Readymade Garment (with Washing) With Boiler , Spray Painting, Paint Baking,	26.08.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of jeans washing with spray painting. ETP found installed and operational. Channelization provided to control the emissions generated from spray paint. HWM Rules are complied with. 	Closure Directions issued on 29.08.2019 imposing EDC Rs. 1,25,60,000/-. Subsequently SCN was on 11.06.2020. Unit has not deposited EDC. SDM may be asked to recover EDC.
23	COLOUR ESSENCE	B-3, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA,	Readymade Garment (with Washing/Dyeing) with Boiler	17.07.2020	<ol style="list-style-type: none"> Unit found operating and engaged in the activity of jeans dyeing, washing ,spray painting with boiler use(PNG). ETP found installed and working. Channelization provided over spray paint section. PNG is being used in boiler as fuel. HWM rules are complied with. <p>Unit has applied for consent to operate and same is under process.</p>	Unit found meeting the pollution control norms. No action is warranted.
24	REOLON ENGINEERING WORKS	PLOT NO-113, PKT-C, SEC-5, DSIDC INDL. AREA, BAWANA	Mfg. Of zip strips with engg work and Dyeing	17.07.2020	<ol style="list-style-type: none"> The unit is found operating for mfg. Of zip strips with engg work. Dyeing activity is yet to be started. Dyeing m/c and ETP is under installation. 	Application for consent is under process.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
25	PIONEER CREATIVE BLUES	E-4, SECTOR-5, DSIIDC, BAWANA INDUSTRIAL AREA	Readymade Garment with Electric/ Gas fired boiler (with Washing)	17.07.2020	<ol style="list-style-type: none"> The unit was found operating and engaged in the activity of Readymade Garment washing with spray painting and PNG fired boiler. ETP found installed and operating. PNG is being used in boiler as fuel. Spray painting section found channelized to control emission. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
26	Singhal Zippers (India)	F-45, Sector-5, DSIIDC Bawana Industrial Area, Delhi - 110039	Yarn And Textile Processing Involving Scouring, Bleaching, Dyeing, Printing	14.08.2020	<ol style="list-style-type: none"> Unit found engaged in the activity of mfg of zip fastners/with dyeing and washing. However dyeing activity temporarily discontinued after lockdown due to covid 19 pandemic. ETP found in working condition. HWM rules are complied with. PNG boiler installed 	Unit is having valid consent. No action is warranted.
27	Glacier Garments	H-200, Sector-5, DSIIDC, Bawana Industrial Area, Delhi - 110039	Readymade Garment (with Washing)	17.07.2020	<ol style="list-style-type: none"> Unit found operating & engaged in the activity of jeans washing with boiler. Unit is using LPG as fuel & PNG connection was going on at the time of inspection. ETP found installed & in working condition. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
28	SHREE JI PROCESSORS	I-58, SECTOR 5, DSIIDC, BHA WNA INDUSTRIAL AREA	Readymade Garment with Electric/ Gas fired boiler (with Washing)	14.08.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of washing of jeans with spray painting. ETP found installed but not operational. Channelization provided to control air emission generated from spray paint. HWM rules are not complied with. <p>Unit is having valid consent.</p>	Direction for closure and show cause notice for EDC for Rs. 400000/- may be issued.
29	BLU SHINE WASH	K-242, SECTOR-5, DSIIDC INDUSTRIAL AREA BAWANA	Readymade Garment (with Washing/Dyeing) with Boiler	17.07.2020	<ol style="list-style-type: none"> Unit found operating & engaged in the activity of washing, dyeing & spray painting. ETP found installed & working in condition. Channelization provided over spray paint section. HWM Rules are complied with. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
30	MALIK ENTERPRISES	PLOT NO.M-234, SECTOR-5, BAWANA INDUSTRIAL AREA,	Readymade Garment with Washing (without Boiler)	27.08.2020	<ol style="list-style-type: none"> Unit found engaged and operational in the activity of jeans washing with spray painting. ETP found installed and in working condition. Channelization provided to control air emission generated from spray paint section. HWM rules are complied with. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
31	GIRIRAJ WASHING	N-177-178, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA.	Readymade Garment (with Washing)	11.08.2020	Premises found locked. Conditions reveals that unit exist.	Unit may be reinspected.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
32	Shiv Kumar Batra (unit-i)	N1-112, Sector-5, Dsiidc, Bawana Industrial Area, Delhi - 110039	Readymade Garment (with Washing) With Boiler	17.07.2020	1. Unit found operating & engaged in the activity of jeans washing with PNG boiler use. 2. ETP found installed and functional 3. PNG used in the boiler as fuel	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
33	RADHA KRISHNA PROCESS	PLOT NO 96 AND 97, POCKET-N1, SECTOR-5, DSIIDC, BAWANA INDUSTRIAL AREA,	Readymade Garment (with Washing/Dyeing) with Boiler	27.08.2020	1. Unit found operating, engaged in the activity of jeans dyeing washing with spray painting. 2. ETP found installed and working in condition. 3. Channelization provided over spray paint section. 4. HWM Rules are complied with.	Unit has applied for consent to operate and same is under process.
34	PUNEET ENGINEERING PVT. LTD.	K-477, PHASE-II, (BHORGARH) SECTOR-6, DSIIDC, BAWANA INDUSTRIAL AREA,	Readymade Garment (with Washing/Dyeing)	11.08.2020	1. Unit found engaged and operational in the activity of jeans washing & dyeing with spray painting. 2. ETP found installed however, found defunct. 3. Diesel fired boiler is found installed. It was observed that this boiler found disconnected and not in use during inspection. 4. Channelization provided to control emissions generated from spray paint. 5. HWM Rules are not complied with. 6. Unit had started its operation 07 days back.	Direction for closure and show cause notice for EDC for Rs. 600000/- may be issued.
35	ALLIED INDUSTRIES	A-317, GROUND AND THIRD FLOOR, DSIIDC, NARELA INDUSTRIAL AREA,	Yarn and textile processing involving scouring, bleaching, dyeing	06.08.2020	1. Unit found engaged and operational in the activity of yarn and textile processing involving bleaching & dyeing. 2. ETP found installed and operational. 3. PNG connection found installed. 4. HWM rules are complied with. 5. ETP log book found maintained.	Application for consent may be processed for decision.
36	Kamal Industries	B-2403, DSIIDC Narela Indl. Area, Delhi - 110040	Yarn and textile processing involving scouring, bleaching, dyeing	06.08.2020	1. Unit found non-operative due to labour problem/COVID-19 pandemic crisis. 2. ETP and PNG Boiler found installed.	Unit is having valid consent. No action is warranted.
37	Kwality Threads	P. No. B-2604, D.s.i.d.c. Narela Industrial Area, Delhi - 110040	Yarn and textile processing involving scouring, bleaching, dyeing	06.08.2020	1. Unit found operating & engaged in the activity of yarn dyeing. 2. ETP found installed & working in condition. 3. PNG used in the boiler as fuel.	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
38	Pilot Thread Mills	B-2681, Narela Industrial Area, Delhi - 110040	Yarn and textile processing involving scouring, bleaching, dyeing	06.08.2020	1. Unit found operating & engaged in the activity of thread dyeing (small scale) 2. ETP found installed & in working condition. 3. Electricity used in machines & no other fuel is used.	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
39	R.R. WASHING	C-392, DSIIDC NARELA INDUSTRIAL AREA	Readymade Garment (with Washing)	06.08.2020	<ol style="list-style-type: none"> No washing activity observed at the time of inspection. Tulsi washing unit does not exist at this premises. ETP found installed and operational ETP log book in respect of operation of ETP found maintained. Unit has started its operation from 15.07.2020. HWM rules are complied with. Applied for CTE and CTO	Application for consent is under process.
40	S.K PROCESSORS	C-466, DSIIDC NARELA INDUSTRIAL AREA	Readymade Garment with Electric/ Gas fired boiler (with Washing) with Boiler	06.08.2020	<ol style="list-style-type: none"> Unit found closed from 20.03.2020 due to COVID-19 pandemic. PNG connection found installed. 	Unit is having valid consent. No action is warranted.
41	ORBIT OVERSEAS	D-1539, DSIIDC INDUSTRIAL AREA, NARELA, DELHI	Readymade Garment With Electric/ Gas Fired Boiler (with Washing), Spray Painting	06.08.2020	<ol style="list-style-type: none"> Unit was not in operation due to shortage of labour and covid-19 pandemic. ETP found installed. PNG connection found installed. HWM rules are complied with 	Unit is having valid consent. No action is warranted.
42	United Threads P. Ltd	D-1559, DSIIDC Narela Industrial Area, Delhi - 110040	Yarn And Textile Processing Involving Scouring, Bleaching, Dyeing, With Boiler	06.08.2020	<ol style="list-style-type: none"> Unit was not in operation due to shortage of labour and covid-19 pandemic. As reported, Unit shall start its operation from December 2020. ETP found installed and found in working condition. ETP log book found maintained. HWM rules are complied with PNG connection found installed. 	Unit is having valid consent. No action is warranted.
43	RANGREZ	D-1667, DSIIDC NARELA INDUSTRIAL AREA,	Readymade Garment with Electric/ Gas fired boiler (with Washing)	06.08.2020	<ol style="list-style-type: none"> As reported, Unit was locked since lockdown. As observed from outside and informed by nearby resident/industrialist the said unit has closed its operation since march 2020. 	Unit is having valid consent. No action is warranted.
44	RADHA ENTERPRISES	F-1759, DSIIDC NARELA INDUSTRIAL AREA, NEW	Readymade Garment (with Washing/Dyeing) with Boiler	06.08.2020	<ol style="list-style-type: none"> Unit found locked. It is locked since march 2020 lockdown of covid-19 crisis informed by locals. Earlier, during inspection on 14.08.2019, unit found violating the pollution control norms, therefore, closure directions issues on 28.10.2019 and also EDC imposed of Rs. 15 Lakh. Such units have approached to Hon'ble NGT Court and as per court orders directions treated as SCN and fresh SCN issued on 11.06.2020. No EDC deposited till date.	Closure Directions issued on 29.08.2019 imposing EDC Rs. 15,00,000/- Subsequently SCN was on 11.06.2020. Unit has not deposited EDC. SDM may be asked to recover EDC..

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
45	SNOW WOLT	F-1766, DSIIDC, NARELA INDUSTRIAL AREA,	Readymade Garment (with Washing/Dyeing) with Boiler	06.08.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of readymade garment (with washing/dyeing) with boiler. ETP found installed and operational as wet sludge observed. Channelization provided to control air emission generated from spray paint section. PNG fired boiler being used as source of fuel. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
46	Keshav Processor	G-1026 DSIIDC Narela, Delhi - 110040	Readymade Garment (with Washing) With Boiler, Spray Painting	06.08.2020	<ol style="list-style-type: none"> Unit found in operation and engaged in the activity of jeans washing and dyeing with spray paint. ETP found installed but the same was not working properly. PNG connection found installed. Channelization provided to control emissions generated from spray paint section. HWM rules are not complied with. Unit had started its operation 15 days back. 	Direction for closure and show cause notice for EDC for Rs. 600000/- may be issued.
47	Ajit Singh & Sons	I-2245, Dsidc Narela Industrial Area, Delhi - 110040	Yarn And Textile Processing Involving Scouring, Bleaching, Dyeing with boiler	06.08.2020	<ol style="list-style-type: none"> Unit found non-operative due to labour problem/COVID-19 pandemic crisis. ETP found installed. PNG boiler exists. 	Unit is having valid consent. No action is warranted.
48	Denim Docks	Kh No. 24/11, master Mohalla, libaspur, New Delhi - 110042	Readymade Garment (with Washing) With Boiler, Spray Painting, Paint Baking,	22.07.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of washing of jeans with spray painting with PNG fired boiler. ETP found installed and in operation. Channelization has been provided in spray paint section. HWM Rules are complied with. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
49	Shankar Enterprises	Kh No. 38, gali No. 21, sirspur Road, libaspur, New Delhi - 110042	Readymade Garment (with Washing) With Boiler, Spray Painting, Paint Baking,	22.07.2020	<ol style="list-style-type: none"> Unit found operational and engaged in the activity of jeans washing with spray painting with PNG fired boiler. ETP found installed and in operation. Channelisation has been provided in spray painting section. HWM rules are complied with. 	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
50	ROYAL WASH	PLOT NO. 39, KHASRA NO. 13/14, 1ST & 2ND FLOOR, GALI NO. 9, SAMAI PUR INDUSTRIAL AREA, DELHI-42	Readymade Garment (with Washing/Dyeing)	24.07.2020	<ol style="list-style-type: none"> Unit found engaged and operational in the activity of washing and dyeing of jeans with spray painting and boiler. No ETP found installed. Wood fired boiler was being used. Channelization provided to channelize the emissions generated during process of spray paint. HWM Rules not complied with as not ETP installed and no paint residue found stored. As reported, unit was operating since 15 days after lockdown. Unit operating without consent. 	Direction for closure and show cause notice for EDC for Rs. 600000/- may be issued.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
51	Dharmender Kumar Singh	A-2 KH No-80, Gali No-8 Samaipur Industrial Area	Washing of jeans without boiler	24.07.2020	1. Unit found engaged and operational in the activity of jeans washing 2. LPG cylinder was being used as source of fuel for tumbler machine 3. As reported unit is operating since 15 days.(approx) 4. No ETP found installed. Unit operating without consent.	Direction for closure and show cause notice for EDC for Rs. 40000/- may be issued.
52	Blue Bottom	G-1003, DSIIDC, NARELA INDUSTRIAL AREA, DELHI	Readymade Garment with Washing with PNG Boiler	06.08.2020	1. Unit found operational, engaged in the activity of jeans washing with spray painting. 2. ETP found installed and operational 3. Channelization system provided over spray paint section. 4. PNG used in the boiler as fuel. 5. HWM Rules are complied with.	Unit is having valid consent. Unit found meeting the pollution control norms. No action is warranted.
53	Ava Apparels LLP,	A-35/2, Phase-I, Mayapuri Industrial Area, New Delhi-64	Mfg. of Readymade Garments with Washing	21-07-20	During inspection unit (Ava Apparels LLP) found closed.	No action is warranted as unit has closed permanently.
54	Shiva Interenational Apparels,	A-37, Phase-I, Mayapuri Industrial Area, New Delhi-64	Readymade Garments with PNG fire Boiler (with Washing)	21-07-20	(i) During inspection unit found operational & engaged in the activity of of Readymade Garments without Washing at present with PNG connection. (ii) PNG connection bill shown at the time of inspection. (iii) During inspection washing activity not found and temporary closed as informed by Sh. Mukesh. (iv) One ETP installed in the premises and found non-operational due to the COVID. (v) One DG set found bot found non-operational. (vi) ETP log book has been shown and maintained properly.	No action is warranted as unit has valid consent and meeting the prescribed norms.
55	Richa Global Exports pvt. Ltd.,	A-41, Phase-I, Mayapuri Industrial Area, New Delhi-64	Mfg. Of Readymade Garments With Washing.	21-07-20	During inspection the unit found permanently closed at A-41, phase-1 , Mayapuri Industrial Area, Delhi-64, As informed by the local inquiry.	No action is warranted as unit has closed permanently.
56	S.k Enterprises,	B-116 , Phase-I, Mayapuri Industrial Area, New Delhi-64	Job Work In Washing Readymade Garments With Boiler.	21-07-20	During inspection the unit found temporary closed due to the COVID at B-116, phase-1 , Mayapuri Industrial Area, Delhi-64, As informed by security guard.	Re-inspection be conducted in the month of November, 2020 as unit was found temporarily closed due to COVID-19.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
57	Mabel hayer Inc,	B-143/1 2nd floor, Phase-I, Mayapuri Industrial Area, New Delhi-64	Readymade Garments with PNG fire Boiler (with Washing)	21-07-20	(i) During inspection unit found non-operational condition due to the COVID pandemic but as functional in the activity of Mfg. of Readymade garments (with washing) with boiler. (ii) ETP installed and found non-operational in condition. (iii) One boiler installed with PNG Connection. (iv) No authorized person found at the time. (v) No DG set found.	Re-inspection be conducted in the month of November, 2020 as unit was found non operation as per earlier inspection.
58	Richa and Co.,	B-34, Phase-I, Mayapuri Industrial Area, New Delhi-64	Mfg. Of Readymade Garments With Washing.	21-07-20	During inspection the unit found permanently closed at B-34, phase-1, Mayapuri Industrial Area, Delhi-64, As informed by the local inquiry.	No action is warranted as unit has closed permanently.
59	SHL Dyeing and processing,	B-97 C, Phase-I, Mayapuri Industrial Area, New Delhi-64	Readymade Garment with Electric/ Gas fired boiler (with Washing)	21-07-20	During inspection the unit found permanently closed at B-97 C, phase-1, Mayapuri Industrial Area, Delhi-64, As informed by the local inquiry.	No action is warranted as unit has closed permanently.
60	Realm Clothing LLP,	A-2/2, Phase-II, Mayapuri Industrial Area, New Delhi-64	Mfg. of Readymade Garments with Electric Boiler (with Washing)	21-07-20	(i) During inspection unit found operational & engaged in the activity of Mfg. of Readymade Garments with Electric Boiler (with Washing). (ii) At basement cutting section, 1st floor stitching and finishing activity observed. (iii) One ETP has installed and found in operational condition. (ic) ETP sludge stored in the leake proof container and sold to vendor. (v) No DG set found. (vi) ETP log book shown at the time of inspection.	No action is warranted as unit has valid consent and meeting the prescribed norms.
61	Exotic Blues;	B-150, Basement and ground floor, Phase-I, Mayapuri Industrial Area, New Delhi-64	Washing And Dyeing Of Readymade Garments (As per consent record)	21-07-20	During inspection the unit found permanently closed at B-150, Basement and ground floor, Phase-I, Mayapuri Industrial Area, New Delhi-64, as informed by local inquiry.	No action is warranted as unit has closed permanently.
62	MAS DYING PROCESS;	A-36/2, Phase-I, Mayapuri Industrial Area, New Delhi-64	Readymade Garment with Electric/ Gas fired boiler (with Washing) with Boiler (As per consent record)	21-07-20	During inspection the unit found temporary closed due to the COVID-19 at A-36/2, Phase-I, Mayapuri Industrial Area, New Delhi-64, as informed by the owner.	Re-inspection be conducted in the month of November, 2020 as unit was found temporarily closed due to COVID-19.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
63	Garknit Enterprises Pvt. Ltd.;	A-42, Mayapuri Indl. Area, Gate-I, Ph-ii, Delhi - 110064	Readymade Garment (with Washing) With PNG Boiler	06-08-20	(i) During inspection unit found operational and engaged in the activity of washing of Readymade garments with PNG Boiler. (ii) 1 ETP has installed and found in operational condition. (iii) ETP sludge is being stored in the premises. (iv) 1 Boiler found with PNG Connection and PNG connection bill shown. (v) No D.G set found.	No action is warranted as unit has valid consent and meeting the prescribed norms.
64	Jasmine Graphics;	A-42, 3rd Floor, Gate No.4, Ph-ii, Mayapuri Industrial Area, Delhi - 110064	Readymade Garment (with Washing/dyeing)	06-08-20	During inspection unit found permanently closed at the time of inspection.	No action is warranted as unit has closed permanently.
65	Malika Enterprises;	C-194, Phase-II, Mayapuri Industrial Area	Washing of Readymade Garment with PNG Boiler	06-08-20	(i) During inspection unit found operational & engaged in the activity of Washing of Readymade Garment with PNG Boiler. (ii) 1 DG set found with 125 KVA capacity with acoustic enclosure with adequate stack height of 3m above the roof level. (iii) 1 ETP installed and found in operational condition. with capacity of 5KLD (approx.). (iv) ETP log book shown and maintained properly at the time of inspection. (v) 1 boiler found on the roof with PNG connection (vi) PNG connection bill shown at the time of inspection.	No action is warranted as unit has valid consent and meeting the prescribed norms.
66	Mas Dying Process;	B-24, Phase-II, Mayapuri Industrial Area, New Delhi-110064	Readymade Garment with PNG boiler (with Washing)	06-08-20	(i) During inspection unit found operational and engaged in the activity of Readymade Garment washing. (ii) 1 ETP has installed and found in operational condition. (iii) ETP sludge is being stored in the premises. (iv) 1 Boiler found and operational with PNG connection. (v) ETP log book not shown at the time of inspection. (vi) No D.G set found.	No action is warranted as unit has valid consent and meeting the prescribed norms.
67	Eastern Base;	C/157, Mayapuri Industrial Area, Phase-ii, Delhi - 110064	Readymade Garment (with Washing) With Boiler	06-08-20	(i) During inspection unit found operational and engaged in the activity of Garment sampling only. (ii) No washing activity found. (iii) 1 D.G set installed and found in non-operational condition. (iv) Unit has changed their activity in to garment sampling in white category applied dated on 27-08-2018.	No action is warranted as the unit has changed its activity from Orange category to White category.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
68	J.P. Dye Prints;	C-118, Phase-II, Mayapuri Industrial Area	Readymade Garment (with Washing)	06-08-20	(i) During inspection unit found non-operational in condition but engaged in the activity of washing of Readymade garments. (ii) 1 ETP has installed and found in non-operational condition. (iii) ETP sludge is being stored in the premises. (iv) 2 Sprayer facility found at the roof top with adequate stack height but spray activity not found at the time of inspection. (v) No D.G set found. (vi) No Boiler found in the premises.	Re-inspection be conducted in the month of November, 2020 as unit was found non operation as per earlier inspection.
69	Paisley Export Pvt. Ltd.;	C-141, Phase-II, Mayapuri Industrial Area, Delhi - 110064	Readymade Garment (with Washing)	06-08-20	(i) During inspection unit found operational and engaged in the activity of Mfg. of Readymade Garment with washing. (ii) 1 ETP has installed and found in operational condition. (iii) ETP sludge is being stored in the premises. (iv) 1 Electric Boiler found at the roof. (v) MCD connection licence shown at the time of inspection. (vi) 1 D.G set with 125KVA capacity found with acoustic enclosure and adequate stack height but found in non-operational condition.	No action is warranted as unit has valid consent and meeting the prescribed norms.
70	J.p. Dye Prints;	C-150, Ph-II, Mayapuri Industrial Area , Delhi - 110064	Readymade Garment (with Washing)	06-08-20	Unit has shifted to C-118, Ph-II, MPIA, Delhi-64	No action is warranted as unit has closed permanently.
71	Maharani Of India;	C-154, Ph-II, Mayapuri Industrial Area , Delhi - 110064	Readymade Garment (with Washing)	06-08-20	(i) During inspection unit found operational and engaged in the activity of Mfg of Garments with washing. (ii) As informed by Corporate manager maximum washing activity has shifted to Udyog Nagar and there is only corporate office and only sample washing activity found. (iii) 1 ETP has installed with 4000 Ltrs/Day capacity and found in operational condition. (iv) ETP sludge is being stored in the premises. (v) 1 D.G set with 160KVA capacity and with acoustic enclosure with adequate stack height but found non-operational in condition. (vi) No Boiler found in the premises. (vii) ETP log book shown and maintained properly.	No action is warranted as unit has valid consent and meeting the prescribed norms.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
72	Singh Fab Inc (India);	C-177, Phase-II, Mayapuri Industrial Area, New Delhi-110064	Readymade Garment with Electric/ Gas fired boiler (with Washing)	06-08-20	During inspection the unit found temporary closed due to the COVID at C-177, Phase-II, Mayapuri Industrial Area, New Delhi-110064, as informed by local inquiry.	Re-inspection be conducted in the month of November, 2020 as unit was found temporarily closed due to COVID-19.
73	Modern Dyeing Pvt. Ltd.;	C-2/12, Phase-II, Mayapuri Industrial Area, Delhi - 110064	Washing of Readymade Garment with PNG Fired Boiler	06-08-20	(i) During inspection unit was open but found in non-operational condition due to the COVID-19. (ii) No DG set found in the premises at the time of inspection. (iii) washing and other activity currently found non-operational. (iv) ETP found installed but in non-operational condition. (v) ETP Logbook shown and maintained properly before lockdown (COVID-19). (vi) PNG connection bill shown at the time of inspection. (vii) Water bill from DJB and Electricity bill shown at the time of inspection.	Re-inspection be conducted in the month of November, 2020 as unit was found non operation as per earlier inspection.
74	Modern Garments;	C-3/14, Mayapuri Industrial Area, Phase-II, Delhi - 110064	Washing of Readymade Garment without Boiler	06-08-20	(i) During inspection unit found operational and engaged in the activity of washing of readymade garments without boiler. (ii) No DG set found in the premises at the time of inspection. (iii) ETP found installed and in operational condition. (iv) Properly maintained ETP Logbook shown at the time of inspection. (v) DPCC consent orange category valid till 25.09.2020 shown at the time of inspection. (vi) ETP sludge stored in leakproof container.	No action is warranted as unit has valid consent and meeting the prescribed norms.
75	Singh Fabric Dyeing;	C-204/2, Phase-II, Mayapuri Industrial Area, New Delhi - 110064	Job Work Of Washing Of Readymade Garments With Spray And Oil Fired Boiler (As per consent record)	06-08-20	During inspection the unit found temporary closed due to the COVID-19 at C-204/2, Phase-II, Mayapuri Industrial Area, New Delhi - 110064, as informed by local inquiry.	Re-inspection be conducted in the month of November, 2020 as unit was found temporarily closed due to COVID-19.

Status of 79 dyeing/washing units

Sl. No.	Industry Name	Industry Address	Activity Name	Date of inspection	Inspection findings/Remarks	Status/Proposed Action
76	Delhi Dyeing Mills;	C-53, Phase-II, Mayapuri Industrial Area	Washing, dyeing and bleaching of garments with PNG Boiler	06-08-20	(i) During inspection unit found operational and engaged in the activity of washing, dyeing and bleaching of cotton textiles. Currently, dyeing activity not in operation. (ii) No DG set found in the premises at the time of inspection. (iii) 1 ETP found installed and in operational condition with capacity of 1500 litre in one batch. (iv) Properly maintained ETP Logbook shown at the time of inspection. (v) 1 boiler found operational with PNG connection. (vi) PNG connection bill shown at the time of inspection.	No action is warranted as unit has valid consent and meeting the prescribed norms.
77	Kapsons Worldwide;	C-74 A, Mayapuri Indl.Area,Phase-II, Delhi - 110064	Readymade Garment (with Washing) with Boiler (As per consent record)	06-08-20	During inspection the unit found permanently closed at C-74 A, Mayapuri Indl.Area,Phase-II, Delhi - 110064, as informed by local inquiry. Now, Triumph Auto service Pvt. Ltd is operational at this address.	No action is warranted as unit has closed permanently.
78	Bee Kay Works;	F-110, Phase-II, Mayapuri Industrial Area, Delhi - 110064	Dry Cleaning With Washing. (As per consent record)	06-08-20	During inspection the unit found permanently closed at F-110, Phase-II, Mayapuri Industrial Area, Delhi - 110064, as informed by local inquiry.	No action is warranted as unit has closed permanently.
79	Manisha Enterprises;	F-24, Ph-II, 2nd Floor, Mayapuri Industrial Area, Delhi - 110064	Job Work Of Washing Of Cotton Clothes, Blankets, Bed Sheets Etc. (laundry Work) Without Boiler. (As per consent record)	06-08-20	During inspection the unit found permanently closed at F-24, Ph-II, 2nd Floor, Mayapuri Industrial Area, Delhi - 110064, as informed by local inquiry.	No action is warranted as unit has closed permanently.